progress made so far in regard to the establishment of the proposed Precision Instruments Plant in Kerala?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): The Detailed Project Report has since been received from M/s. Prommashexport, Moscow, and is being examined.

Steel Casting Plant at Wardha

2906. Shrimati Maimoona Sultan: Will the Minister of **Industry and Supply** be pleased to state:

(a) whether an Indo-Czech agreement has recently been concluded for setting up a plant to manufacture steel casting in Wardha (Maharashtra);

(b) if so, the terms of the agreement; and

(c) the details of the project?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) to (c). An Agreement for the preparation of a Detailed Project Report for setting up of a Foundry Forge Plant at Wardha has been concluded between the Government of India and the Czechoslovak Socialist Republic on the 25th March 1965. The total capacity of the Plant will be 12,000 tons of steel and alloy steel castings, and 8,300 tons of steel forgings, including spun pipe moulds, per year. The estimated capital cost is about Rs. 15 crores. The price payable for the Detailed Prjoect Report is Rs. 28.50 lakhs.

12.03 hrs.

RE: CALLING ATTENTION NOTICE (*Query*)

Mr. Speaker: Calling Attention Notice—Shri Nath Pai.

Shri Nath Pai (Rajapur): Sir, before I read out the Calling Attention Notice on the plight of Indians and citizens of Indian origin in Zanzibar, I wish to invite your attention to my Calling Attention Notice, which is more important, on the reported fall of Biar Bet........

Mr. Speaker: He has been informed about it.

Shri Nath Pai: I have received no intimation about that and that is why I want to bring it here to your notice.

Mr. Speaker: But let us take up this item which is on the Agenda.

12.04 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Plight of Indians and citizens of Indian origin in Zanzibar

Shri Nath Pai (Rajapur): Sir, I call the attention of the Minister of External Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

> "The plight of Indians and citizens of Indian origin in Zanzibar."

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): Since the Revolution in Zanzibar in January 1964, the new Government has been taking steps to take over the means of production in the Island. Thus, all land has been nationalised and clove and copra plantations taken over. Recently, 19 factories have also been nationalised. The immigrant communities, which include the people of Indian origin, have felt the impact of these measures because they were also owners of land and other means of production.

The nationalisation measures have been applied uniformly, irrespective of the race or nationality of the owners.

We recognize that it is the sovereign right of an independent State to enact measures concerning ownership of property, within its limits. Moreover, the people affected by these measures are either Zanzibari nationals or holders of UK and Colonies passports. The number of Indian nationals in Zanzibar is about 350, most of whom are in service.

Our Representative in Tanzania has been meeting the leaders in Zanzibar and Dar-es-Salaam and bringing to their notice on humanitarian grounds the hardship faced by the people of Indian origin with a view to mitigating them.

Shri Nath Pai: Mr. Speaker, the point here is not the right of a sovereign State to pass such social legislation which it thinks necessary for the citizens of its Republic, as the Deputy Minister is trying to insinuate. What we are trying to draw Government's attention to is the fact that on the day the High Commissioner for Tanzania presented his credentials to the President of India, two leading papers in Delhi published reports organising from Nairobi of harrowing tales of the sufferings of the citizens of Indian origin in Tanzania, and particularly in Zanzibar. Is it part of the sovereignty to subject citizens of a free country to such indignities and humiliations as physical assaults, night raids on their houses etc.? Is the Government aware of these happenings and, if so, what steps is it going to take to remedy the situation?

Shri Dinesh Singh: The hon. Member is aware of the fact that these are citizens of Tanzania, not ours.

Shri Ranga (Chittoor): Anyhow, they are Indians.

Shri Dinesh Singh: We cannot go by the origin of the people.

Shri Ranga: We can certainly make representations.

Shri Dinesh Singh: They are people of various origins.

Shri Nath Pai: Then why do you fight for the Indians in South Africa?

Shri Dinesh Singh: In this particular case, as I have mentioned, we recognize the right of a sovereign country to regulate the laws of property in its own territory.

Shri Ranga: That is all right. But could you not make representation? Sir, this gentleman ought to be sent to that country as Minister instead of being our Minister here.

Mr. Speaker: It is not in my power.

Shri Nath Pai: Sir, we sympathize with the Government that it is legally difficult to deal with this problem. But may I know on what justification do we agitate for citizens of Indian origin in South Africa?

Mr. Speaker: I cannot answer that question.

Shri Nath Pai: Sir, you must ask them to make the position clear. Our whole stand *vis-a-vis* South Africa collapses if we are taking this stand.

Mr. Speaker: Order, order.

Shri Nath Pai: Where is the question of "Order, order"? Why is this Government agitating for the Indians in South Africa?

Mr. Speaker: That does not arise out of this question.

Shri Dinesh Singh: We have made our position quite clear. We have taken up this matter of Indians in South Africa in the United Nations,

[Shri Dinesh Singh]

and my hon. friend is fully aware of it. In this particular case also, as I mentioned, on humanitarian grounds we have taken it up with the Tanzania Government. I have made it very clear in my statement which I read out just now.

Shri Daji (Indore): Sir, on a point of order. Sir, in his reply the Minister has not answered the points raised by Shri Nath Pai. Shri Nath Pai has referred to harrowing tales of night raids, assault in the bazar etc. Are these facts known to the Government, are they correct and, if so, have we protested about them or not? This is a pertinent question.

Shri Dinesh Singh: I would beg of the hon. Members to bear in mind that the question of law and order in a foreign country is very difficult for us to take up. He has talked about night raids. It is purely a matter of law and order and we have nothing to do with it. So far as we are concerned, we are certainly responsible, to some extent, for the protection of our nationals abroad, and we have not had any complaint from the 350 people that I have mentioned, that they are being humiliated or they are suffering from any indignities.

श्री हुकम चन्द कछवाय (देवास) : जंजीबार में भारतीयों पर जो अत्याचार हुए हैं क्या ये विशेषकर हिन्दुओं पर ज्यादा हुए हैं ? यदि हां, तो इस में कितने जन धन की हानि हुई है और इन सारी वारदातों में क्या चीन का भी हाथ था ?

श्री दिनेश सिंह : पता नहीं माननीय सदस्य को मालूम है या नहीं कि जितने भारत मूलक व्यक्ति जंजीबार में हैं, उनमें से बहुत अधिक तादाद में मुसलमान हैं ।

श्री हुकम चन्द कछवाय : जन धन की कितनी हानि हुई है यह नहीं बताया गया है । क्या इस में चीन का भी हाथ था, यह भी नहीं बताया गया है ।

अध्यक्ष महोदय : चीन के हाथ के बारे में. . . .

श्री हुकम चन्द कछवाय : अगर नहीं है तो मना करें ।

अध्यक्ष महोदय : चीन का हाथ था यह कैसे पता लग सकता है ?

Shri U. M. Trivedi (Mandsaur): It is very pertinent question. The question that has been asked is as to what is the total amount of loss that has been suffered in men and money. The reply to that should come, if it is available.

Shri Dinesh Singh: I am afraid, the hon. Member has mixed up the question of the suffering that came to the people after the revolution and the nationalisation of property. We are today dealing with the nationalisation of the property. We have an estimate of the property that has been nationalised, but I do not know if it would be desirable for me to give it here because this estimate has been made by the people concerned and it may prejudice their case in asking for compensation.

Shri Ranga: Is that an answer?

Mr. Speaker: It will prejudice those people for whose interest we are fighting here.

Shri Ranga: Why? Is it underrated loss that it will prejudice.

श्री हुकम चन्द कछवाय : सरकार मना कर दे कि चीन के इशारे पर यह नहीं हुआ है । सरकार इसको छिपा क्यों रही है ?

श्री हरि विष्णु कामत (होशंगाबाद) : जैसा अखबारों में आया था ।

श्री दिनेश सिंह: मैं क्या जानूं किस-किस का हाथ था । मैं कैसे कह दूं कि हाथ नहीं था ?

श्री हुकम चन्द कछवाय: इसका मतलब यह हुआ कि हाथ था।

Shri Krishnapal Singh (Jalesar): Is it a fact that people of Indian origin lost their lives in the last revolution in Zanzibar; if so, did the Government, lodge any protest with that Government or did they ask to compensate the families of those who lost their lives?

Shri Dinesh Singh: I did give some details about the loss of property and other sufferings after the revolution. I cannot say off-hand about this because this is a different question. But I do not recollect any Indian national having lost his life.

श्री ओंकार लाल बेरवा (कोटा) : जैसे भारतीयों को और जगहों से, बर्मा से, अफ्रीका से हटाया जा रहा है, उनके कारखाने लिये जा रहे हैं और उनको खदेड़ा जा रहा है, इसके बारे में मैं यह जानना चाहता हूं कि जंजीबार की सरकार को क्या आपने कोई विरोध-पत्र भेजा है कि जिन के कारखाने ले लिये गये हैं उनको राहत दी जाए और क्या उसने हां या न में कोई आपको जवाब दिया है ?

श्री दिनेश सिंह : यह मामला उनके और उनके नागरिकों के बीच का है।

श्री गुलशन (भटिंडा) : जंजीबार में रहने वाले भारतीयों के जो कारखाने या फैक्ट्रियां हैं वे तो सरकार ने जब्त कर ली हैं लेकिन जो और सम्पत्ति उनके पास थी वह बरकरार है या वह भी छीन ली गई है ?

श्री दिनेश सिंह : भारतीयों की किसी सम्पत्ति का राष्ट्रीयकरण नहीं हुआ है। भारत मूलक लोगों की सम्पत्ति का कुछ राष्ट्रीयकरण हुआ है। जहां तक हमें मालूम है उनके मकान वगैरह और कुछ सम्पत्ति उनके पास है।

श्री रामेश्वरानन्द (करनाल) : बर्मा से भारतीयों को निकाल दिया गया, लंका से निकाला जा रहा है और और आगे निकाले जायेंगे। जंजीबार में जो बसे हुए लोग हैं उनको भी यह निकालने का षड़यंत्र नहीं है क्या जो सरकार ने रचा है, यदि हां तो सरकार क्या उपाय कर रही है कि भारतीय विदेशों में रह सकें ?

श्री दिनेश सिंह : भारतीयों का सवाल नहीं है, कुल 350 भारत मूलक लोगों का सवाल है।

श्री रामेश्वरानन्द : भारत मूलक हुए तो भारत के मूल निवासी तो हुए।

अध्यक्ष महोदय : उनके निवासी हो गए, स्वामी जी।

श्री प्रकाशवीर शास्त्री (बिजनौर) : जो व्यक्ति भारत मूलक, उपमंत्री जी के शब्दों में वहां हैं और जिनके ऊपर अत्याचार हो रहे हैं और आप यह कह रहे हैं कि उस बीच में हम कोई दखल नहीं दे सकते हैं, इसके सम्बन्ध में मैं यह जानना चाहता हूं कि क्या उन्होंने जंजीबार की नागरिकता अखत्यार करने के सम्बन्ध में भारत सरकार से परामर्श किया था और उसके परामर्श पर वहां की नागरिकता अखत्यार की थी ? यदि वे भारत सरकार के परामर्श से वहां के नागरिक बने थे तो आज उनके ऊपर ये जो भयंकर अत्याचार हो रहे हैं जिसमें उनकी सम्पत्ति लूटी जा रही है, लोग कत्ल किये जा रहे हैं, घरों से बाहर किये जा रहे हैं और जैसा इस ज्ञापन में लिखा है कि नैरोबी के अन्दर पत्र प्रतिनिधियों को बताया गया कि वहां के लोगों की हालत यह है कि कारखानों के मालिकों को यह कहा जाता है कि तुम अपनी फैक्ट्री में पच्चीस पाउंड के क्लर्क बन कर रह सकते हो, इस तरह की चीजों को रोकने के लिए आप क्या कर रहे हैं। यह दुदर्शा जब उनकी वहां हो रही है तो भारत सरकार यह कह कर अपना पीछा छुड़ा नहीं सकती है कि वे वहां के

[श्री प्रकाशवीर शास्त्री]

नागरिक हो गए हैं । जब वे आपके परामर्श पर वहां के नागरिक बने हैं तो आप किस तरह से अपनी जिम्मेवारी से बच सकते हैं ?

श्री दिनेश सिंह : इस सम्बन्ध में कई मर्तबा इस सदन में काफी बहस हो चुकी है । मैं आप से यह निवेदन करना चाहता हूं कि जो भारत मूलक व्यक्ति दूसरे देशों में बसे हुए हैं हमारा उनका और अन्य कोई राजनीतिक सम्बन्ध नहीं है, कोई हमारा राय देने का या उनका राय लेने का सवाल ही नहीं उठता है ।

Shri Ranga: What for do they come? To share a drink here?

श्री दिनेश सिंह : हम यह चाहते हैं कि हमारे और उनके सांस्कृतिक सम्बन्ध बने रहें और वे यहां आयें और हम वहां जायें । लेकिन कोई राजनीतिक सम्बन्ध नहीं है । जिन लोगों ने वहां की राष्ट्रीयता ली या नहीं ली उन्होंने अपने आप ली । यह सम्भव है कि आचार्य जी उनको कोई राय देते हों लेकिन उसके वह जिम्मेदार हैं, हम नहीं हैं ।

डा० राम मनोहर लोहिया (फर्रुखाबाद) : एक व्यवस्था का प्रश्न है । तांजानिया के जंजीबार इलाके के बारे में कई महीने पहले मैं ध्यानाकर्षण, अल्प सूचना, काम रोको सभी दे चुका था । इसके मतलब यह होंगे कि जो सचेत रहता है उसको यहां दण्ड मिलता है और उसकी बात को ठुकरा दिया जाता है । अभी मंत्री जी ने जो कहा कि जो भारतीय मूलक लोग बाहर हैं उनसे इनका कोई सम्बन्ध नहीं है यह इतनी गलत बात कही है कि जिसका ठिकाना ही नहीं । वे हमारे देश में आते हैं । वहां से वे हटाये जा रहे हैं, लंका से, बर्मा से और न जाने कहां-कहां से । तांजानिया के जंजीबार इलाके के बारे में एक आदमी के दो लड़के यहां आये अपने उस आदमी के ससुर के यहां, यानी अपने मामा के यहां लेकिन वह बेचारा इतना गरीब है कि उनको पढ़ा नहीं पाया । मेरे पास खत आया । मैंने मंत्रियों को लिखा । कइयों को लिखा, लेकिन कोई संतोषजनक उत्तर नहीं मिला । उसके अलावा एक और खतरा हो रहा है जिसकी तरफ आपका मैं ध्यान खींचना चाहता हूं ....

श्री पाराशर (शिवपुरी) : व्यवस्था का प्रश्न क्या है ?

डा० राम मनोहर लोहिया : व्यवस्था का प्रश्न नहीं है तो और क्या है ? आप कौन होते हैं पूछने वाले ?

अध्यक्ष महोदय : वह कोई नहीं होते हैं लेकिन मैं आपसे पूछता हूं कि क्या व्यवस्था का प्रश्न है ?

डा० राम मनोहर लोहिया : ध्यान दीजिये जो मैं कह रहा हूं । मैं कोई स्टेटमेंट नहीं कर रहा हूं.........

अध्यक्ष महोदय : व्यवस्था का कौनसा प्रश्न है ?

डा० राम मनोहर लोहिया: व्यवस्था यह है कि मैंने आपका कई प्रकार से और कई महीने पहले इस प्रश्न पर ध्यान खींचा था और मेरी उन सब बातों को ठुकरा दिया गया । अब इस वक्त जो नाम आप रखते हैं तो मेरा नाम नहीं है । जो बाद में लोग हैं वे नाम अपने देते हैं । उनका नाम तो है, मेरा नहीं है । यह प्रश्न मेरा था, इसको आप देख लीजिये । आज आप यह भी देख लीजिये कि जितने लोग अब आ रहे हैं ये तथा दूसरे भी पांच दस वर्ष में पूरे जंजीबार और पूर्व अफ्रीका से निकाले जायेंगे । तब ये विस्थापित होंगे । आज इनके ऊपर कस्टम्ज के इतने बुरे कानून लगाये जा रहे हैं कि ये लोग वहां से अपनी सम्पत्ति नहीं ला पा रहे हैं ।

उपाध्यक्ष महोदय : मेरी समझ में व्यवस्था का इतना ही सम्बन्ध है कि डा० लोहिया कहते हैं कि उन्होंने पहले किसी वक्त नोटिस दिये थे लेकिन उनका नाम नहीं आया । मैं फाइल निकलवा कर देखूंगा और बतलाऊंगा कि क्या वजह है, क्यों उन का नाम नहीं आया है । अगर उनका नोटिस भी कहीं है तो उन का नाम आना चाहिये था । मैं उनको जवाब दे दूंगा ।

12.31 hrs

RE: MOTIONS FOR ADJOURNMENT AND CALLING-ATTENTION NOTICES

SITUATION ON KUTCH BORDER

Mr. Speaker: I have received several adjournment motions, about five probably, from Dr. L. M. Singhvi, Shri Hukam Chand Kachhavaiya, Shri Ram Sewak Yadav, Shri Prakash Vir Shastri, Dr. Ram Manohar Lohia, Shri Madhu Limaye, and Shri Kishan Pattnayak, and also several calling-attention notices from Shri Hem Barua, Shri Vishwa Nath Pandey, Shri Nath Pai, Shri Prakash Vir Shastri, Dr. L. M. Singhvi, Shri Hukam Chand Kachhavaiya, Shri U. M. Trivedi, Shri Yashpal Singh, Shri D. C. Sharma, Shri Madhu Limaye, Dr. Ram Manohar Lohia, Shri Kishan Pattnayak Shri P. Venkatasubbiah, Shri Ram Sewak Yadav, Shri Narendra Singh Mahida, Shri Jashvant Mehta, Shri Surendranath Dwivedi, Shri Warior, Shri Vasudevan Nair and Shri Onkarlal Berwa. I have received these today. These are about the occupation of Indian posts on the Kutch border and the reported cease-fire proposals.

I have received intimation that the hon. Prime Minister is going to make a statement. I shall take these up after I have heard the statement of the Prime Minister.

Shri Hari Vishnu Kamath (Hoshangabad): When is he going to make the statement?

Mr. Speaker: Today, just now.

श्री रामसेवक यादव (बाराबंकी) : इसके पहले कि प्रधान मंत्री कुछ कहें, मैं निवेदन करना चाहता हूं । प्रधान मंत्री जी जो बयान देने जा रहे हैं क्या वह कच्छ के इलाके के बारे में है जो कि पाकिस्तान के कब्जे में है और जिसके बारे में हम लोगों ने कार्य स्थगन प्रस्ताव दिया है । यदि उसी सम्बन्ध में है, तो मेरा निवेदन है कि आप पहले कार्यस्थगन प्रस्ताव लें और उनके बयान को बाद में ।

अध्यक्ष महोदय: मैं पहले बयान सुनूंगा ।

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I shall make a brief statement in regard to the cease-fire proposals about which I am told that there have been some misgivings.

Shri Nath Pai (Rajapur): Some of us had written a letter to the Prime Minister on the subject but we have not got any reply yet.

Shri Lal Bahadur Shastri: Therefore, I am trying to make the position quite clear. As the House would remember, I had indicated on Wednesday that some friendly countries were taking interest in bringing about a cessation of fighting on the Kutch border. The main and formal initiative in this matter has come from the Prime Minister of the United Kingdom, Mr. Harold Wilson who had addressed simultaneously a message to me as well as to President Ayub.

While these discussions are taking place, between the United Kingdom on the one side and Pakistan and India on the other, it would not be in public interest to spell out details of the British proposals. I would, however, assure the House that we shall not accept anything which is not consistent with what I had said last